

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 1586
TO BE ANSWERED ON 26TH JULY, 2022

ILLEGAL SALE OF SPURIOUS SEEDS

1586. SHRI DUSHYANT SINGH:

Will the Minister of Agriculture & Farmers Welfare कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of illegal sale of spurious seeds in various States across the country and if so, the details thereof;
- (b) the details of quintals/tonnes of spurious seed and their worth seized in the country, State-wise and - commodity-wise from 2015- 2022;
- (c) the details of the companies booked and persons arrested for selling spurious and poor quality seeds in the country, State-wise and company-wise from 2015-2022;
- (d) the details of the losses suffered by farmers for sowing poor quality seeds or spurious seeds, State-wise from the year 2018 to 2022; and
- (e) whether the Government has identified the network of illegal mafia involved in the production and transport of poor quality or spurious seeds over the years and if so, the details of the States where this is happening ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e) States of Andhra Pradesh, Gujarat, Karnataka, Maharashtra and Telangana have reported sale of spurious seeds. The State wise details of quantity of spurious seeds seized, their worth, companies booked and persons arrested during the year 2015-2022 is enclosed at Table-1 and Table-2 respectively.

The losses suffered by the farmers for sowing poor quality seeds or spurious seeds is only reported by Andhra Pradesh to the tune of Rs. 2.08 lakhs from the year 2018-2022.

No State has reported network of illegal mafia involved in the production and transport of spurious seeds.

Lok Sabha Unstarred Question No.1586 due for answer on 26.07.2022 regarding "Illegal Sale of Spurious Seeds"

Details of State wise quintals/ tonnes of spurious seeds, seized and their worth from 2015-2022

Table:- 1

S. No.	Andhra Pradesh			Gujarat			Telangana			Karnataka			Maharashtra		
	Commodity	Quantity	Worth	Commodity	Quantity	Worth	Commodity	Quantity	Worth	Commodity	Quantity	Worth	Commodity	Quantity	Worth
1.	Cotton	21724.68	3953.27	Cotton	100.88	146.63	Cotton	117258	8430	Bt Cotton	407.90	285.51	Cotton	267.70	668.33
	Maize			Ground nut	128.60	3.65	Paddy			Paddy	194	10.13	Paddy	5.30	1.47
	Chilly			Soybean	24.60	0.74	Chilly			Maize	9379.50	1205.85	Cereal	44.44	24.59
	Vegetables					Vegetables	Redgram			4	1.4	Ground nut	0.28	0.43	
	Green Gram					Other crops	Hy. Jawar			56.4	21.09	Vegetable	8.74	21.28	
	Paddy						Sunflower			303.40	321.08	Onion	13.03	20.21	
												Cowpea	0.62	0.09	Soybean
							Horsegram	0.1	0.01						
							Field Bean	0.1	0.01						
							Sunhemp	0.2	0.01						
							Groundnut	0.1	0.01						
							Blackgram	0.04	0.01						

Details of state wise companies booked and persons arrested for poor quality and spurious of seeds

Table:- 2

S. No.	Andhra Pradesh		Gujarat		Telangana		Karnataka		Maharashtra	
	No. of Company booked	No. of persons arrested	No. of Company booked	No. of persons arrested	No. of Company booked	No. of persons arrested	No. of Company booked	No. of persons arrested	No. of Company booked	No. of persons arrested
1.	8	17	9	38	0	978	45	0	41	223
